

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 13
C.P./58(MB)2023

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **03.03.2023**

NAME OF THE PARTIES: - **OPERA HOTELS PRIVATE
LIMITED**
Vs
Registrar of Companies Mumbai

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 441 of the Companies Act, 2013

ORDER

None present for the applicant nor submitted the Hard Copies of this Company Petition which is listed on Board today. Applicant is directed to place on record two sets of Hard Copies of this Company Petition before the adjourned date. List this matter on Board on 03.05.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)